

Title: Reg: Slums built on the Railway land in Mumbai.

SHRI GAJANAN KIRTIKAR (MUMBAI NORTH-WEST): There are large number of slums built on the Western Railway lands in Mumbai. The persons residing in the said slums due to their poor financial condition are unable to provide housing for their families. The Pradhan Mantri Awas Yojana provides for housing for all citizens of this Country. Recently, the Hon?ble Supreme Court on 25th February, 2022 whilst hearing a petition regarding demolition of slums on the Railway Lands directed the Railways to decide the eligibility of the Slum dwellers in accordance with Pradhan Mantri Awas Yojna in order to provide them Permanent Alternate Accommodation alongwith ex Gratia amount. I therefore urge upon the Government to provide the eligible slum dwellers residing in Mumbai on Railway Lands, Permanent Alternate Accommodation alongwith ex Gratia amount.